

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:5527
ANSWERED ON:30.04.2013
NEW PACKAGING NORMS
Ramasubbu Shri S.;Sugavanam Shri E.G.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has implemented new packaging norms;
- (b) if so, the details thereof;
- (c) whether the manufacturers of Fast Moving Consumer Goods (FMCG) are reportedly resorting to hike in the prices of essential goods in order to adhere to the new packaging norms; and
- (d) if so, the details thereof and the action taken by the Government to protect the interests of the consumers?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a)&(b): Yes madam, Government has amended the Legal Metrology (Packaged Commodities) Rules, 2011 to ensure that 19 commodities of daily use will now be manufactured and sold in standard pack- sizes only. These commodities are

- (i) Baby food,
- (ii) Weaning food,
- (iii) Biscuits,
- (iv) Bread including brown bread but excluding bun,
- (v) Un-canned packages of butter and margarine,
- (vi) Cereals and Pulses,
- (vii) Coffee,
- (viii) Tea,
- (ix) Materials which may be constituted or reconstituted as beverages,
- (x) Edible Oils Vanaspati, ghee, butter oil,
- (xi) Milk Powder,
- (xii) Non-soapy detergents (powder),
- (xiii) Rice (powdered), flour, atta, rawa, and suji,
- (xiv) Salt, (xv) Soaps (Laundry Soap, Non-soapy detergent cakes/ bars, Toilet Soap including all kinds of bath soap, cakes),
- (xvi) Aerated soft drinks, non-alcoholic beverages,
- (xvii) Mineral water and drinking water,
- (xviii) Cement in bags,
- (xix) Paint varnish etc. [Paint (other than paste paint or solid paint) varnish, varnish stains, enamels, Paste paint and solid paint, Base paint].

(c): No madam, there is no such report.

(d): Not applicable in view of (c) above.